

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P. No 256/KB/2017

C.P. No. 213/2016

C.A NO. 647/16

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

| | | | |
|---------------------|--|-----------------------------|---------------------|
| Name of the Company | | Peasons Private Ltd. & Ors. | |
| Under Section | | 391(2) & 394 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Normalya Dasgupta } Advocates
2. Dikomath Day } for petitioners

26-07-2017 – TP No. 256/KB/2017 – CP No. 213/2016 – CA No. 647/2016
Peasons Private Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

The petitioner has already given the replies to the queries of the Regional Director, Eastern Region, the proof of which has been filed in the Court by way of an affidavit.

No one is present on behalf of the Regional Director, Central Government.

Fix the matter on 11-08-2017.

sd.
MANORAMA KUMARI
MEMBER(J)